

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2003/8610/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 30th September, 2022.

Sub:- **Casual leave.**

Ref:- No. JCD.I/18/22/5171 dated 29.05.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for three days from 29.09.2022 to 01.10.2022**, as prayed for. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2003/8611/A, dated 30.09.22

Copy to

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)